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The High Court of Kerala

Kochi- 682 031  
Dated- 13.6.2019

Proceedings

High Court establishment- allocation of work among Joint Registrar and Deputy Registrar- orders issued.

- Read: 1. High Court proceedings No.A5- 44403/2018 dated 4.6.2019.  
2. High Court proceedings No.A5- 44403/2018 dated 7.6.2019.  
3. High Court proceedings of even number dated 10.6.2019.

Order No.A5- 39303 / 2018

Pursuant to the High Court proceedings read above, allocation of work among the following officers of the High Court is as follows:

Sl. No.	Name & Designation	Work allocation
1.	Smt.N.Sudha Joint Registrar	I Section
2.	Sri.D.Narayanan Moothath Deputy Registrar	Recruitment & Examination Cell

Sri.D.Narayanan Moothath will continue to hold the full additional charge of Finance Officer as ordered in the High Court proceedings read (1) above.

The above allocation of work shall come into force with immediate effect.

(By Order)

  
K. Haripal  
Registrar General

To

- The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2copies)  
The Joint Registrars, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrar concerned and the Chief Librarian, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The 'I' Section, High Court  
The IT Section, High Court (for publishing in the High Court website) ✓  
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.